GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3918 ANSWERED ON:22.08.2003 ADDITIONAL FUNDS TO TAMIL NADU SUDARSANA E.M. NATCHIAPPAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have received any request from the Government of Tamil Nadu for providing additional funds for its development projects; and
- (b) if so, the details thereof and the action proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a): Yes, Sir.
- (b): During 2002-03, Government of Tamil Nadu had requested for a minimum un-tied grant package of Rs.3000 crores for effective implementation of development programmes in the coming years. Non-plan grant to States is normally released as per the recommendations of the Finance Commission and opening of a new window for non-plan grant would not be consistent with the recommendations of the Eleventh Finance Commission (EFC). Financing of developmental outlay of the States is provisioned for in the Annual Plans approved by the Planning Commission in consultation with the respective State Governments. Accordingly, Central assistance for funding the Annual Plan 2003-04 of Tamil Nadu has been approved at Rs.3057.80 crores.